

MP 2063/90
OA 1215/1990.

28.8.1990.

Present: Shri G.D. Bhandari, Counsel for the applicant.

Heard the learned counsel of the applicant on MP 2063/90. The applicant has stated that as he has got a job in Kerala and intends to join duty in Kerala, he does not wish to pursue the present application and seeks permission to withdraw the case with liberty to file fresh application, if so advised in the interest of justice.

2. We allow the prayer made in the MP. The application is dismissed as withdrawn with liberty to the applicant to file a fresh application, if so advised, in accordance with law.

3. Let a copy of this order be given to the learned counsel of the applicant.

D. K. Chakravarty
(D.K. CHAKRAVARTY)
MEMBER (A)

PKK
(P.K. KARTHA)
VICE CHAIRMAN (J)